

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL.  
JUDGE(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**OFFICE ORDER**

In continuation of earlier roster vide Order No. E-22965-22989/DJ/Lockdown/Admn/RADC/2020 dated 28.11.2020, in order to fulfill urgent requirement of the Courts holding physical hearing, the following SPA/PA posted in the Courts of CMM/ACMM/vacant court are directed to report in the Administration Branch, RADC at 10 a.m on the dates mentioned against their names to perform their duties in the courts subject to strict observance of the condition qua Covid 19 prevention guidelines of Safe distancing and Aarogya Setu App etc.

<b><u>CMM/ACMM/Vacant Court Stenographer</u></b>					
<b>Sr. No</b>	<b>Date</b>	<b>Place of posting</b>	<b>Name of Officials Sh. / Ms.</b>	<b>Designation</b>	<b>Mobile no.</b>
1	14.12.2020, 15.12.2020, 17.12.2020, 22.12.2020	Ms. Ambika Singh, CMM	Rajju	PA	9868445415
2	10.12.2020, 18.12.2020, 19.12.2020, 23.12.2020	Sh. Ravinder Kumar Pandey, ACMM-01	Harmeet Kaur	PA	9212735592
3	11.12.2020, 16.12.2020, 21.12.2020, 24.12.2020	Sh. Dharmender Singh, ACMM-04	Chanda Jhuremalani	PA	9818474142
4	10.12.2020, 11.12.2020, 16.12.2020, 17.12.2020, 21.12.2020, 22.12.2020	Vacant Court of previously presided over by Ms. Sujata Kohli, Ld. Principal District & Sessions Judge, RADC	Anju Singh	SPA	9958227797

1. If any official is not in a position to attend the duties as per above roster on account of unforeseen exigency, such official shall timely intimate in writing to the Branch In-Charge (Admn.).
2. The other officials shall not leave the station under any circumstances without prior permission. They shall remain available on call and would be deemed to be on duty and in case of any urgency, they may be called upon to report for duty immediately.

This order has been issued with prior approval of Ld. Officiating Principal District and Sessions Judge/POIT, RADC.

Sd/-

**(VIMAL KUMAR YADAV)**

Officer In charge (Administration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.

No. E-23645-23653/DJ/Lockdown/Admn/RADC/2020

Dated: 09.12.2020

**Copy forwarded digitally to:**

1. Ld District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The concerned Court Reader at Rouse Avenue Court, New Delhi to circulate amongst the staff working in the Court.
3. The Branch Incharge, Computer Branch, RADC, New Delhi for being uploaded on the website.
4. The Branch Incharge, Leave section, RADC, New Delhi for information and leave record.
5. PS to the Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) CBI, RADC

Sd/-

Officer In charge (Administration Branch)/  
Spl. Judge (PC Act) CBI, RADC, Delhi.